

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

ORIGINAL APPLICATION NO.170/00788-791/2017

DATED THIS THE 04TH DAY OF JUNE, 2019

**HON'BLE DR. K.B.SURESH
HON'BLE SHRI C.V. SANKAR**

**...MEMBER(J)
...MEMBER(A)**

1.Sri M. Devarajan,
S/o Late R. Manickam,
Aged about 53 years,
Working as Sr. Technician,
Diesel Shed, S.W. Railway,
Krishnarajapuram,
Bangalore Division.
R/o 168, Vijaya Bank Colony,
2nd Main, 2nd Cross,
Basavanapura Main Road,
Krishnarajapuram, Bangalore-36.

2.Sri K. Venkatesan,
S/o Sri Krishnan,
Aged about 50 years,
Working as Sr. Technician,
Diesel Shed, S.W. Railway,
Krishnarajapuram,
Bangalore Division.
R/o 252/A, Opp Navadeep School,
1st Cross, Gayathri Layout,
Basavanapura Main Road,
Krishnarajapuram, Bangalore-36.

3.Sri M.B. Lokesh,
S/o Sri Basavaraju,
Aged about 50 years,
Working as Sr. Technician,
Diesel Shed, S.W. Railway,
Krishnarajapuram,
Bangalore Division.
R/o 1/28/2, Basaveshwara Nilaya,
Sonnehahalli Main Road,
Kodigehalli, Bangalore-67.

4.Sri K.N. Shivakumar,
S/o Sri Nanjappa,
Aged about 45 years,
Working as Sr. Technician,
Diesel Shed, S.W. Railway,
Krishnarajapuram,

Bangalore Division.
R/o 1307, 7th Main, K.N. Extension,
Yeshwanthpur,
Bangalore-22.

...Applicants.

(By Advocate Shri K. Shivakumar)

Vs.

1. Union of India,
Rep. by its General Manager,
South Western Railway,
Hubli.

2. The Senior Divisional Personnel Officer,
South Western Railway,
Bangalore.

...Respondents.

(By Standing Counsel Shri J. Bhaskar Reddy for Respondents)

O R D E R (ORAL)

HON'BLE DR.K.B.SURESH ...**MEMBER(J)**

Apparently it is submitted at the bar by both the counsel that following our order, the number of persons who had been promoted, had been restructured by the Railways. Therefore, there is nothing more to be agitated on that ground.

2 OA dismissed as infructuous. No costs.

(C.V. SANKAR)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

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